

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5158
ANSWERED ON:26.04.2013
IRON ORE IMPORTS
Bali Ram Dr.

Will the Minister of FINANCE be pleased to state:

(a) whether Associated Chambers of Commerce and Industry of India have requested the Government to exempt iron ore imports from Basic Customs Duty (BCD) and Counter Veiling Duty (CVD) as in the case of other minerals like coal; and

(b) if so, the details thereof and the response of the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): The Associated Chambers of Commerce and Industry of India, in their various representations, have requested for exemption of iron ore from BCD and CVD. While import of iron ore is exempt from CVD, the same attracts BCD of 2.5%, as in the case of most other ores and concentrates.

The representation of the Associated Chambers was examined and it has not been found possible to exempt iron ore from BCD.